

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2717/2024 BLAPL/2113/2024	GOPINATH NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	KOIDA /77 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000581/2023
2	D-BLAPL/4245/2024 BLAPL/2114/2024	RAMESH CHANDRA SAHOO@SAHU VS STATE OF ODISHA(VIG.)	M BALAJI RAO VS	KORAPUT VIGILANCE /17 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000008/2015
3	D-BLAPL/6315/2024 BLAPL/2115/2024	V.AVINASH VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /202 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000171/2023
4	D-BLAPL/6353/2024 BLAPL/2116/2024	SILU@SHANKAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /524 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000092/2020
5	D-BLAPL/6356/2024 BLAPL/2117/2024	SAMBHU PRASAD MEHER VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BELPAHAR /202 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000039/2023
6	D-BLAPL/6357/2024 BLAPL/2118/2024	SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	KALPATARU MISHRA VS	/ /0 A.D.J.,CHATRAPUR(Ganjam) 2(A)CC/0000004/2024
7	D-BLAPL/6373/2024 BLAPL/2119/2024	RANAPRATAP SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /80 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000308/2024
8	D-BLAPL/6937/2024 BLAPL/2120/2024	PRAVAKAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	MATHILI /13 /2024 J.M.F.C.,MATHILI(Malkangiri) GR/0000017/2024
9	D-BLAPL/6383/2024 BLAPL/2121/2024	KAILASH@KAILAS SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000006/2024
10	D-BLAPL/6939/2024 BLAPL/2122/2024	HATA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000030/2023
11	D-BLAPL/6941/2024 BLAPL/2123/2024	SUJIT MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LEPHRIPADA /82 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000237/2023

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12	D-BLAPL/6437/2024 BLAPL/2124/2024	DHANESWAR MUNDARI VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /246 /2020 A.D.J.,TALCHER(Anugul) CT/0000009/2021
13	D-BLAPL/6943/2024 BLAPL/2125/2024	RAJESH KUMAR DASH VS STATE OF ODISHA	MOHAMMAD AKRAM VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002081/2023
14	D-BLAPL/6440/2024 BLAPL/2126/2024	PANCHANANA BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGATPUR /257 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000016/2023
15	D-BLAPL/6458/2024 BLAPL/2127/2024	SANTOSH KUMAR GOUDA@SANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PATTAPUR (DIGAPAHANDI) /636 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU Spl/0000074/2023
16	D-BLAPL/6546/2024 BLAPL/2128/2024	SUBHA KANT BEHERA@SUBHAKANTA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 A.D.J.,KENDRAPARA(Kendrapara) ST/0000033/2024
17	D-BLAPL/6632/2024 BLAPL/2129/2024	SURYAKANTA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHARATPUR PS /53 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000044/2024
18	D-BLAPL/6948/2024 BLAPL/2130/2024	SIDHE @ SIDHESAR PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /232 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001188/2023
19	D-BLAPL/6676/2024 BLAPL/2131/2024	LAL@LAL MOHAMMAD VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	JATNI P.S. /7 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000010/2024
20	D-BLAPL/6954/2024 BLAPL/2132/2024	ROHIT BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /29 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000080/2024
21	D-BLAPL/6957/2024 BLAPL/2133/2024	VEER BAHADUR SINGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MACHHKUND /108 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000100/2023
22	D-BLAPL/6677/2024 BLAPL/2134/2024	TINA @ SK. ABDUL AJIM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /237 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000667/2023
23	D-BLAPL/6964/2024	SADHU CHHATAR	SURYAKANTA DWIBEDI	LARAMBA /53 /2023

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	BLAPL/2135/2024	VS STATE OF ODISHA	VS	A.D.J,PATNAGARH(Balangir) SC/0000034/2023
24	D-BLAPL/6693/2024 BLAPL/2136/2024	KISHORE KUMAR@KISHOR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 3RD ADDL.SESION JUDGE CUM SPL.JU 2(A)CC/0000009/2022
25	D-BLAPL/6965/2024 BLAPL/2137/2024	SADASHIB DIKSHIT VS STATE OF ODISHA	DEBASIS MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000078/2024
26	D-BLAPL/6783/2024 BLAPL/2138/2024	NAGENDRA@NAGESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /871 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000838/2023
27	D-BLAPL/6801/2024 BLAPL/2139/2024	PRAKASH@SATYAPRAKASH NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BANARAPAL /7 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000001/2024
28	D-BLAPL/6972/2024 BLAPL/2140/2024	BHOLU @ KARAN KUMAR YADAV VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BRAHMANITARANG /65 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000235/2024
29	D-BLAPL/6830/2024 BLAPL/2141/2024	SUBASISH SWAIN@SHAKTI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /825 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000131/2023
30	D-BLAPL/3983/2024 BLAPL/2142/2024	MITU ROUT VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHANDANPUR /222 /2023 NYAYADHIKARI,PURI(Puri) GR/0000417/2023
31	D-BLAPL/6833/2024 BLAPL/2143/2024	HIRAMAN INGLE@RAHUL HIRAMAN INGLE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /33 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000034/2023
32	D-BLAPL/4252/2024 BLAPL/2144/2024	DHARMENDRA TIWARI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SUNDARGARH SADAR /202 /2021 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001149/2021
33	D-BLAPL/4264/2024 BLAPL/2145/2024	SHANKAR LAL DHIWAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000002/2024
34	D-BLAPL/6868/2024 BLAPL/2146/2024	BIJAYA KUMAR SAHU VS	SATYABRATA PANDA VS	PUINTALA /199 /2023 SPECIAL JUDGE,BALANGIR(Balangir)

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35	D-BLAPL/4269/2024 BLAPL/2147/2024	STATE OF ODISHA ALOK DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	Spl/0000074/2023 PHIRINGIA /136 /2023 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI(Kandhamal) ST/0000083/2023
36	D-BLAPL/6891/2024 BLAPL/2148/2024	RAJESH KUMAR VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	//0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(B)CC/000001/2024
37	D-BLAPL/5923/2024 BLAPL/2149/2024	NISHIKANTA KARAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BRAHMAGIRI /102 /2010 1ST A.D.J.,PURI(Puri) ST/0000002/2021
38	D-BLAPL/6894/2024 BLAPL/2150/2024	JIYAR KHAN VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000035/2023
39	D-BLAPL/6898/2024 BLAPL/2151/2024	SASMITA PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
40	D-BLAPL/5952/2024 BLAPL/2152/2024	SIBARAM CHARCHA VS STATE OF ODISHA	HARIPAD MOHANTY VS	DIGAPAHANDI /235 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001312/2023
41	D-BLAPL/6912/2024 BLAPL/2153/2024	PINKU ORAM VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /41 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000013/2024
42	D-BLAPL/5953/2024 BLAPL/2154/2024	BHAGABAN @ TUKUNA NAHAK VS STATE OF ODISHA	HARIPAD MOHANTY VS	DIGAPAHANDI /235 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001312/2023
43	D-BLAPL/6919/2024 BLAPL/2155/2024	DHANAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /255 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000079/2023
44	D-BLAPL/6923/2024 BLAPL/2156/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000005/2024
45	D-BLAPL/5954/2024 BLAPL/2157/2024	APURBA BASTIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	DIGAPAHANDI /235 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001312/2023

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46	D-BLAPL/6434/2024 BLAPL/2158/2024	RATNAKAR SETHI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000049/2024
47	D-BLAPL/6924/2024 BLAPL/2159/2024	SK.MAJNU VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /433 /2023 J.M.F.C.,SORO(Baleshwar) CT/0001686/2023
48	D-BLAPL/6442/2024 BLAPL/2160/2024	BUNA @ GANGADHAR SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TANGI (KHURDA) /498 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000388/2023
49	D-BLAPL/6925/2024 BLAPL/2161/2024	PRAKASH NAYAK@MUNA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	KHURDA MODEL /40 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000076/2024
50	D-BLAPL/4111/2024 BLAPL/2162/2024	CHAINA @ TWINKLE @ RAJENDRA JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /372 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0001103/2023
51	D-BLAPL/5496/2024 BLAPL/2163/2024	JADA @ SANTOSH DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	RAJKANİKA /623 /2023 J.M.F.C,AUL(Kendrapara) GR/0001480/2023
52	D-BLAPL/5548/2024 BLAPL/2164/2024	CHANDRAMANI PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000083/2013
53	D-BLAPL/6165/2024 BLAPL/2165/2024	MANORANJAN ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CHANDAKA P.S. /342 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000551/2023
54	D-BLAPL/6953/2024 BLAPL/2166/2024	SAMEER PATNAİK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /434 /2017 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004529/2017
55	D-BLAPL/2150/2024 BLAPL/2167/2024	SANYASI ADHA @ HADU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /286 /2022 ASST SESSIONS JUDGE, JHARSGUDA(J CT/0000026/2023
56	D-BLAPL/2628/2024 BLAPL/2168/2024	JIRI @ JERMIYA RAIKA VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000057/2021
57	D-BLAPL/3860/2024	JITEN ORAM	BYOMOKESH SAHOO	RENGALI (SAMBALPUR) /141 /2022

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	BLAPL/2169/2024	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/000032/2023
58	D-BLAPL/4615/2024 BLAPL/2170/2024	SHIVSHANKAR CHOUDHARY VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /70 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000073/2021
59	D-CMAPL/8405/2024 CMAPL/54/2024	ASHOK KUMAR DAS VS SATYABRATA SAHU, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// (//
60	D-CMP/7559/2024 CMP/209/2024	MAHABIR BEHERA VS RAGHUNATH BEHERA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000004/2019
61	D-CMP/10170/2024 CMP/210/2024	META JYOTI PATRA @ M.JYOTI PATRA VS META PRAKASH CHANDRA PATRA	DHANANJAYA MUND VS	// 1st ADDL CIVIL JUDGE(SD), BERHAMPU CS/0000091/2018
62	D-CMP/8328/2024 CMP/211/2024	UMAKANTA JENA VS RAMAKANTA JENA	MANOJ KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000035/2022
63	D-CMP/8742/2024 CMP/212/2024	KUMUDINI MEHER VS NABIN KUMAR MEHER	AMITABH PRADHAN VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal TS/0000133/1999
64	D-CMP/11089/2024 CMP/213/2024	MALATI NAYAK VS KABITA BAUG	SIDHARTHA MISHRA 1 VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC IA/0000001/2024
65	D-CMP/6380/2024 CMP/214/2024	MOCHIALA MANGA VS DHANMATI BHUE	ACHYUTA NANDA ROUTRAY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000097/2002
66	D-CMP/11041/2024 CMP/215/2024	SUBRAT KUMAR MOHANTY VS ATASHI MOHANTY	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000452/2023
67	D-CMP/7348/2024 CMP/216/2024	SWARNAREKHA PATNAIK VS JAGADISH BEHERA	KANISKA RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001567/2016
68	D-CMP/10079/2024 CMP/217/2024	KALYANI NAYAK VS	ACHYUTANANDA PATTANAİK VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha

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69	D-CMP/8365/2024 CMP/218/2024	STATE OF ODISHA ALEKH SAHOO VS HRUDANANDA SAHOO	ISWAR CHANDRA PRADHAN VS	CS/0000021/2024 // CIVIL JUDGE (SD),2ND COURT,CUTTACK
70	D-CMP/8806/2024 CMP/219/2024	TARINI CHARANA SAHU VS DEBARAJ SAHU	ANUPAM DASH VS	CS/0001134/2016 // CIVIL JUDGE (SD),CHATRAPUR(Ganjam)
71	D-CMP/10350/2024 CMP/220/2024	MONALISA MISHRA VS SATYABRATA DASH	AJODHYA RANJAN DASH VS	CS/0000073/2013 // CIVIL JUDGE (SD),PURI(Puri)
72	D-CONTC/5001/2024 CONTC/1627/2024	GURU CHARAN SAHU VS ASWATHY S, PRINCIPAL SECY.,S. AND M. EDUCATION DEPTT	ADV. VS	CS/0000298/2020 // ()
73	D-CONTC/5002/2024 CONTC/1628/2024	MADAN MOHAN BARIK VS ASWATHY S, PRINCIPAL SECY. SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// // ()
74	D-CONTC/5873/2024 CONTC/1629/2024	RABINDRA MOHAN BEHERA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// // ()
75	D-CONTC/5882/2024 CONTC/1630/2024	RUPAK KUMAR PATEL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// // ()
76	D-CONTC/4996/2024 CONTC/1631/2024	SANTOSHI KONHAR VS ASWATHY S,PRINCIPAL SECY., S. AND M. EDUCATION DEPTT.	ADV. VS	// // ()
77	D-CONTC/8904/2024 CONTC/1632/2024	PRANATI SAHOO VS KRUSHNA KUMAR JENA, O.R.S.	MAHESWAR MOHANTY VS	// // ()
78	D-CONTC/9990/2024 CONTC/1633/2024	SANTOSH KUMAR PATRA VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// // ()
79	D-CONTC/10179/2024 CONTC/1634/2024	BIJAYA KUMAR DIXIT VS SOUBHAGYA RANJAN PANDA, TAHASILDAR, BASUDEVPUR,BHADRAK	ADV VS	// // ()

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80	D-CONTC/9603/2024 CONTC/1635/2024	DEBASHIS SINHA VS SUSIL KUMAR LOHANI, PRINIPAL SECY., P.R. AND D.W. DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
81	D-CONTC/9009/2024 CONTC/1636/2024	SOURAV KUMAR JENA VS S.ASWASTHY, COMMNR., CUM. SECY., S AND ME DEPT.	ADV VS	// 0 //
82	D-CONTC/8541/2024 CONTC/1637/2024	ZIHANAT AHMAD KHAN VS BISWANATH TAREI, D.E.O., KHURDA	ADV. VS	// 0 //
83	D-CONTC/10682/2024 CONTC/1638/2024	SUBALAYA KALET VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/4808/2024 CONTC/1639/2024	SUSHANTA SEKHAR SANDHA VS ASWASTI S., I.A.S.	ADV. VS	// 0 //
85	D-CONTC/4825/2024 CONTC/1640/2024	VENKTA RAVANA SUBRHAMANU KOMPELLA VS SRIJIT SANKAR BEHERA, ZONAL MANAGER, BANK OF INDIA, SAMBALPUR	ADV. VS	// 0 //
86	D-CONTC/7130/2024 CONTC/1641/2024	NIRMAL CHANDRA PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
87	D-CONTC/7145/2024 CONTC/1642/2024	NIRANJAN SAHOO@SAHU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
88	D-CONTC/7149/2024 CONTC/1643/2024	TILAMANI PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0 //
89	D-CONTC/7463/2024 CONTC/1644/2024	UMESH CHANDRA BAGARTY VS PRABHU DUTTA PRUSTY, EPF COMMISSIONER, BERHAMPUR	ADV. VS	// 0 //
90	D-CONTC/7461/2024 CONTC/1645/2024	SURJYA NARAYAN MAHARANA VS ANITA PATNAIK, D.E.O.,GANJAM	ADV VS	// 0 //
91	D-CONTC/9258/2024	BISHNUPADA BARIK	NIRANJAN PAIKRAY	//

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	CONTC/1646/2024	VS	VS	0
		ASWATHY S., IAS		//
92	D-CONTC/9821/2024	SUDHIR ROUT	ADV	//
	CONTC/1647/2024	VS	VS	0
		SANTHANA GOPALAN R, I.A.S.		//
93	D-CONTC/10263/2024	GYAN RANJAN ACHARYA	ADV.	//
	CONTC/1648/2024	VS	VS	0
		DR. ARABINDA KUMAR PADHI, PRINCIPAL SECY., A AND FE DEPT.		//
94	D-CONTC/8618/2024	GAGAN BIHARI SUBEDAR	RAJIB LOCHAN PATTNAIK	//
	CONTC/1649/2024	VS	VS	0
		SECRETARY, HOME DEPTT.		//
95	D-CONTC/5634/2024	GANESH CHANDRA ROUT	ADV.	//
	CONTC/1650/2024	VS	VS	0
		SUSANTA KUMAR DASH,DIRECTOR, SECONDARY EDUCATION,ODISHA		//
96	D-CONTC/10072/2024	GANGADHAR SAHU	ADV.	//
	CONTC/1651/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
97	D-CONTC/9862/2024	CHATRUBHUJA PRADHAN	ADV.	//
	CONTC/1652/2024	VS	VS	0
		ANU GARG, COMMNR. CUM ADDL. SECY., WATER RESOURCES DEPT.		//
98	D-CONTC/9794/2024	LAXMI KANTA SATAPATHY	ADV	//
	CONTC/1653/2024	VS	VS	0
		S. ASWASTHY, COMMNR CUM SECY., S AND ME DEPT.		//
99	D-CONTC/9704/2024	BANDHUA GOCHHAYAT	ADV.	//
	CONTC/1654/2024	VS	VS	0
		ANU GARG, COMMISSIONER CUM SECY., WATER RESOURCES DEPT.		//
100	D-CONTC/9601/2024	BANSIDHAR BEHERA	ADV.	//
	CONTC/1655/2024	VS	VS	0
		SATYA RANJAN SAHOO,DIRECTOR SECONDARY EDU. DEPT.		//
101	D-CONTC/9439/2024	SUBIR KUMAR SENAPATI	ADV.	//
	CONTC/1656/2024	VS	VS	0
		DR. BHABANI SHANKAR CHAYANI, O.A.S.		//
102	D-CONTC/9140/2024	JITENDRANATH PRADHAN	ADV.	//
	CONTC/1657/2024	VS	VS	0

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103	D-CONTC/9139/2024 CONTC/1658/2024	ASWATHY S., I.A.S. P. VENKATA RAO@ PINDI VENKATA RAO VS	SARAT KUMAR BEHERA VS	// // ()
104	D-CONTC/9127/2024 CONTC/1659/2024	ASWATHY S., I.A.S. SARAT KUMAR ROUT VS	ADV. VS	// // ()
105	D-CONTC/7618/2024 CONTC/1660/2024	KRUSHNA CHANDRA NAYAK,DEO,CUTTACK EDU. CIRCLE KAILASH CHANDRA BEHERA VS	ADV. VS	// // ()
106	D-CONTC/7599/2024 CONTC/1661/2024	ANU GARG, ADDL. CHIEF SECY., WATER RESOUCES DEPTT. PRABODHA KUMAR SENAPATI VS	ADV. VS	// // ()
107	D-CONTC/7548/2024 CONTC/1662/2024	BIJAYA KUMAR DAS, COLLECLTOR, PURI SOUBHAGYA RANJAN SAHOO VS	ADV. VS	// // ()
108	D-CRLA/6531/2024 CRLA/195/2024	DEORANJAN KUMAR SINGH, I.A.S. RANJAN GAGRAI VS	CHITTA RANJAN SAHU VS	// BARBIL /80 /2018 A.D.J.,CHAMPUA(Kendujhar)
109	D-CRLA/7693/2024 CRLA/196/2024	STATE OF ODISHA SARAT CHANDRA RAY VS	AMIT PRASAD BOSE VS	ST/0000065/2018 BALASORE VIGILANCE /70 /2016 SPECIAL JUDGE, VIGILANCE, BARIPADA
110	D-CRLMC/6014/2024 CRLMC/757/2024	STATE OF ODISHA(VIG.) ABHISEK PRADHAN VS	ASHOK KUMAR SAHOO VS	GR/0000026/2016 //0 J.M.F.C., RAJNAGAR(Kendrapara)
111	D-CRLMC/7205/2024 CRLMC/758/2024	SARITA EXSS USHA KHAITAN VS	PRANAYA KUMAR DASH VS	ICC/0000007/2023 UDITNAGAR /153 /2019 S.D.J.M.,PANPOSH(Sundargarh)
112	D-CRLMC/6961/2024 CRLMC/759/2024	STATE OF ODISHA BHAGABANA RAJPALIA VS	KIRTAN DANG VS	GR/0001073/2019 TUSRA /80 /2015 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
113	D-CRLMC/6251/2024 CRLMC/760/2024	STATE OF ODISHA KANTA KARNANY VS	RAKESH KUMAR ROUSTRAY VS	GR/0000344/2015 CHAULIAGANJA /82 /2022 J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000338/2022

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114	D-CRLMC/6945/2024 CRLMC/761/2024	SUSIL KUMAR JENA VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000199/2018
115	D-CRLMC/1255/2024 CRLMC/762/2024	GOBINDA OJHA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BALIPATNA /9 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000004/2022
116	D-CRLMC/3958/2024 CRLMC/763/2024	JAGANNATH SAHOO VS STATE OF ODISHA	ANURAG PATI VS	//0 J.M.F.C. IV BHUBANESWAR(Khordha) ICC/0000571/2022
117	D-CRLMC/4129/2024 CRLMC/764/2024	JAGANNATH BARIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /243 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000899/2023
118	D-CRLMC/4917/2024 CRLMC/765/2024	MUNA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /43 /2020 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000061/2020
119	D-CRLMC/7464/2024 CRLMC/766/2024	JISUDAN CHETTY @ JAGU VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /29 /2017 A.D.J.,JEYPORE(Koraput) TR/0000176/2017
120	D-CRLMC/5840/2024 CRLMC/767/2024	AVIJEET MISHRA @ ABHIJEET MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	CUTTACK SADAR /93 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000343/2021
121	D-CRLMC/5873/2024 CRLMC/768/2024	NANU@RANJAN MOHANTY@RANJAN KUMAR MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BANGRIPOSI /17 /1997 J.M.F.C.,BARIPADA(Mayurbhanj) GR/0000153/1997
122	D-CRLMC/6020/2024 CRLMC/769/2024	KUBER SAHU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	THELKOLOI PS /68 /2009 A.D.J.,SAMBALPUR(Sambalpur) ST/0000115/2012
123	D-CRLMC/6276/2024 CRLMC/770/2024	BASUDEV KANHAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	GOCHHAPADA /40 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000013/2022
124	D-CRLMC/6291/2024 CRLMC/771/2024	NISHAKAR JENA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BIDANASI /39 /2015 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000081/2016
125	D-CRLMC/6574/2024	NILLAKANTHA PADHAN@NILAKANTHA PADHAN	SESHADEV DASH	BIRMAHARAJPUR /83 /2020

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	CRLMC/772/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BIRAMAHAJAPUR(Sonepur) GR/0000137/2020
126	D-CRLMC/6993/2024 CRLMC/773/2024	DURGA CHARAN SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /13 /2015 ASST. SESSIONS JUDGE(W.C.),KHURDA ST/0000116/2022
127	D-CRLMC/6047/2024 CRLMC/774/2024	AMINA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI
128	D-CRLMC/6936/2024 CRLMC/775/2024	NEELA DEEP@BANCHHOR VS STATE OF ODISHA	GOKULANANDA SAHU VS	MISCA/0000583/2023 BIJEPUR /240 /2015 A.D.J.,PADAMPUR(Bargarh)
129	D-CRLMC/7615/2024 CRLMC/776/2024	AJU MUKHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Spl/0000128/2017 KHAIRA /102 /2013 SPL.JUDGE,BALASORE(Baleshwar)
130	D-CRLMC/7642/2024 CRLMC/777/2024	RAMESH CHANDRA BARATA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	Spl/0000336/2022 // J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
131	D-CRLMP/6745/2024 CRLMP/373/2024	SANJAY NATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ICC/0000017/2023 // ()
132	D-CRLMP/7458/2024 CRLMP/374/2024	PRANAMITA BASTIA VS SHYAMASUNDAR SWAIN	TUSAR KUMAR MISHRA VS	// // ()
133	D-CRLMP/6583/2024 CRLMP/375/2024	LAXMI MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// // ()
134	D-CRLMP/4275/2024 CRLMP/376/2024	DEEPANJALI DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// // ()
135	D-CRLMP/6717/2024 CRLMP/377/2024	KHIRODA NALINI DEHURY VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// // ()
136	D-CRLMP/3911/2024 CRLMP/378/2024	SURESH CHANDRA BHOLA VS	SIDHARTH PRASAD DAS VS	// // CHAULIAGANJA /104 /2023 ()

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137	D-CRLMP/5603/2024 CRLMP/379/2024	STATE OF ODISHA KRUSHNA CHANDRA MALLICK VS	SIDHARTH PRASAD DAS VS	// // ()
138	D-CRLMP/6435/2024 CRLMP/380/2024	STATE OF ODISHA CHANDINI BIBI @ CHANDA BIBI VS	SIDHARTHA SANKAR RAY VS	// PURUNABAZAR /283 /2023 ()
139	D-CRLMP/6433/2024 CRLMP/381/2024	STATE OF ODISHA BABULI PATRA VS	SIDHARTHA SANKAR RAY VS	// //0 ()
140	D-CRLMP/5430/2024 CRLMP/382/2024	STATE OF ODISHA RINA PRADHAN VS	PRAKASH CHANDRA DASH VS	// //0 ()
141	D-CRLREV/7115/2024 CRLREV/107/2024	STATE OF ODISHA ANIL KUMAR BISWAL @ ANIL BISWAL VS	JUGALA KISHORE PANDA VS	// BELPARA /76 /2019 ASST. SESSIONS JUDGE,PATNAGARH(E
142	D-CRLREV/6087/2024 CRLREV/108/2024	STATE OF ODISHA VINAY KUMAR JAISWAL VS	LAXMINARAYAN PATEL VS	SC/000030/2021 BANHARPALI /136 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
143	D-CRLREV/6227/2024 CRLREV/109/2024	STATE OF ODISHA JADABA MAJHI VS	JNYANANANDA PANDA VS	CMA/0000254/2023 KEGAON /26 /2016 A.D.J.,BHAWANIPATNA(Kalahandi)
144	D-CRP/9891/2024 CRP/10/2024	STATE OF ODISHA BHAIRABA CHANDRA ACHARYA VS	AMIT PRASAD BOSE VS	CRA/0000029/2023 // DIST.AND SESSIONS JUDGE,BARGARH
145	D-FAO/10824/2024 FAO/74/2024	MANAGING DIRECTOR, ORISSA STATE HANDLOOM WEAVERS COOPERATIVE SOCIETY LTD., BBSR ARNAPURNA KAINTH VS	SATYABAN SAHOO VS	Fao/0000004/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
146	D-FAO/10826/2024 FAO/75/2024	UNION OF INDIA JHAGRU MANDAL VS	SATYABAN SAHOO VS	Oa/0000182/2019 // RAILWAY CLAIMS TRIBUNAL, BHUBA
147	D-GUAP/9650/2024 GUAP/3/2024	UNION OF INDIA HIMANSU BEHERA VS PRASANA KUMAR MOHANTY	RAJIB LOCHAN PATTNAIK VS	Oa/0000060/2022 // JUDGE, FAMILY COURT, NABARANGPU GUAP/0000002/2022

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148	D-GUAP/9262/2024 GUAP/4/2024	SHAMINA NAAZ VS RIMSHA TAASHFEEN	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BERHAM GUAP/0000003/2023
149	D-MACA/8971/2024 MACA/145/2024	H.D.F.C. ERGO G.I.CO. LTD. VS KOKILA BHAISA	G.P.DUTTA VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000038/2018
150	D-MACA/8256/2024 MACA/146/2024	ORIENTAL INSURANCE CO. LTD. VS GIRIJA SANKAR PATTNAIK	NAYAN BEHARI DAS VS	// III MACT,PURI(Puri) MACT/0000359/2010
151	D-MATA/6019/2024 MATA/74/2024	D. DURGATINASHINEE @ DUGATINASHINEE VS AMRIT MISHRA	RAMANI KANTA PATTANAIAK VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000154/2022
152	D-RSA/3115/2024 RSA/55/2024	RAJKISHOR NAIK VS STATE OF ODISHA	JAGAJIT PANDA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000030/2008
153	D-TRP(C)/6256/2024 TRP(C)/59/2024	SANGITA PAHARI VS DURGA PADA PAHARI	SOUMYA RANJAN MOHANTY VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000078/2023
154	D-TRP(C)/6255/2024 TRP(C)/60/2024	SANGITA PAHARI VS ARNAB PAHARI	SOUMYA RANJAN MOHANTY VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac CS/0000077/2023
155	D-WA/10384/2024 WA/312/2024	STATE OF ODISHA VS GANESH CHANDRA MOHAPATRA	BIPLAB MOHANTY, A.G.A. VS	// () //
156	D-WA/10110/2024 WA/313/2024	STATE OF ODISHA VS GANGADHAR BARIK	DEBASIS MOHAPATRA, A.S.C. VS	// () //
157	D-WA/10158/2024 WA/314/2024	STATE OF ODISHA VS ANANDA CHANDRA KAR	DEBASIS MOHAPATRA, A.S.C. VS	// () //
158	D-WA/10099/2024 WA/315/2024	STATE OF ODISHA VS DURYODHAN SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// () //
159	D-WA/10090/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//

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	WA/316/2024	VS PANCHANAN DAS	VS	0 //
160	D-WA/10374/2024 WA/317/2024	STATE OF ODISHA VS SURAVI DALEI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
161	D-WA/10308/2024 WA/318/2024	STATE OF ODISHA VS KUNJA BIHARI NAYAK	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
162	D-WA/9749/2024 WA/319/2024	STATE OF ODISHA VS RASHMITA DAS	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
163	D-WA/10534/2024 WA/320/2024	E.MEERABAI PATRO VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
164	D-WA/9344/2024 WA/321/2024	STATE OF ODISHA VS CHINMAYA CHITTARANJAN	BIPLAB MOHANTY, A.G.A. VS	// 0 //
165	D-WA/10294/2024 WA/322/2024	STATE OF ODISHA VS SULOCHANA MISHRA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
166	D-WA/10335/2024 WA/323/2024	STATE OF ODISHA VS SRADHAKARA PATRA	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
167	D-WA/10259/2024 WA/324/2024	STATE OF ODISHA VS RAGHUNATH PRADHAN	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
168	D-WA/10256/2024 WA/325/2024	STATE OF ODISHA VS BANSIDHAR SAHOO	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
169	D-WA/10320/2024 WA/326/2024	STATE OF ODISHA VS PRATAP CHANDRA BISWAL	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
170	D-WP(C)/10397/2024 WP(C)/5851/2024	SUBHASHREE PADHY VS	SURYAKANTA DASMOHAPATRA VS	// 0

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171	D-WP(C)/10778/2024 WP(C)/5852/2024	STATE OF ODISHA LAXMIDHAR MISHRA VS	RAJJEET ROY VS	// // 0
172	D-WP(C)/9682/2024 WP(C)/5853/2024	STATE OF ODISHA SATYABRATA JENA VS	NILAKANTHA JUJHARSINGH VS	// // 0
173	D-WP(C)/7863/2024 WP(C)/5854/2024	STATE OF ODISHA SIMANCHAL PANDA VS	PRAMOD CHANDRA SEJPADA VS	// // 0
174	D-WP(C)/8646/2024 WP(C)/5855/2024	STATE OF ODISHA AMAR JENA VS	MANOJ KUMAR PATI VS	// // 0
175	D-WP(C)/9560/2024 WP(C)/5856/2024	STATE OF ORISSA BIJAY KUMAR BESHEN VS	AGASTI KANUNGO VS	// // 0
176	D-WP(C)/10315/2024 WP(C)/5857/2024	STATE OF ODISHA MONINGI @ M CHANDRA MOHAN RAO VS	SURYAKANTA DASMOHAPATRA VS	// // 0
177	D-WP(C)/10193/2024 WP(C)/5858/2024	STATE OF ODISHA SURESH CHANDRA MOHANTY VS	PARSURAM PARIJA VS	// // 0
178	D-WP(C)/10162/2024 WP(C)/5859/2024	CHAIRMAN CUM MD. (CMD), MCL, BURLA JALADHAR MOHANTY VS	PARSURAM PARIJA VS	// // 0
179	D-WP(C)/5591/2024 WP(C)/5860/2024	CHAIRMAN CUM M.D., M.C.L., SAMBALPUR SIBA PRASAD SAHOO VS	SANJAY KUMAR SAMANTARAY VS	// // 0
180	D-WP(C)/9047/2024 WP(C)/5861/2024	STATE OF ODISHA SACHIDANANDA HANUMAN VS	LAXMI PRASAD DWIVEDY VS	// // 0
181	D-WP(C)/7563/2024 WP(C)/5862/2024	STATE OF ODISHA GHANASHYAM PRUSTY VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/10475/2024 WP(C)/5863/2024	BASANTA KUMAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
183	D-WP(C)/10393/2024 WP(C)/5864/2024	BIPINI CHANRAN SETHY VS COMMISSIONER CONSOLIDATION, CUTTACK	DURGA PRASAD JENA VS	// 0 //
184	D-WP(C)/10583/2024 WP(C)/5865/2024	RUBILATA BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
185	D-WP(C)/10748/2024 WP(C)/5866/2024	GELAMANI NAG VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
186	D-WP(C)/5598/2024 WP(C)/5867/2024	SARBESWAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
187	D-WP(C)/10749/2024 WP(C)/5868/2024	KRISHNA NAG VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
188	D-WP(C)/10750/2024 WP(C)/5869/2024	JOGESWAR KALO VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
189	D-WP(C)/10233/2024 WP(C)/5870/2024	ANANTA KISHORE PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
190	D-WP(C)/10661/2024 WP(C)/5871/2024	JOGINATH SAHOO @ SAHU VS STATE OF ODISHA	BHAGYADHAR SWAIN VS	// 0 //
191	D-WP(C)/5602/2024 WP(C)/5872/2024	BIRANCHI PRAKASH BEHERA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
192	D-WP(C)/7212/2024 WP(C)/5873/2024	M/S BACCHUS BOTTLING PVT. LTD., BALASORE VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
193	D-WP(C)/10191/2024	PRATAP CHANDRA TRIPATHI @ TRIPATHY	SURYAKANTA DASMOHAPATRA	//

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	WP(C)/5874/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/10495/2024 WP(C)/5875/2024	RAJ KUMAR LIMA VS PUBLIC INFORMATION OFFICER, GANJAM	SUBASH CHANDRA ACHARYA VS	// 0 //
195	D-WP(C)/9540/2024 WP(C)/5876/2024	KASHINATH MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/9592/2024 WP(C)/5877/2024	CATHOLIC CHURCH, SUNDARGARH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
197	D-WP(C)/9237/2024 WP(C)/5878/2024	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
198	D-WP(C)/8103/2024 WP(C)/5879/2024	RANJAN KUMAR MAHAPATRA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
199	D-WP(C)/10553/2024 WP(C)/5880/2024	GAJINDRA CHINDA VS SPL, LAO, LIIP, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
200	D-WP(C)/11242/2024 WP(C)/5881/2024	KASHINATH BISWAL VS A.O., UNION BANK OF INDIA, OSBC BRANCH, CUTTACK	PITAMBAR PATRA VS	// 0 //
201	D-WP(C)/10559/2024 WP(C)/5882/2024	SAHADEV GOUDA VS SPL. LAO, LIIRP, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
202	D-WP(C)/10339/2024 WP(C)/5883/2024	JAYASREE TRIPATHY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
203	D-WP(C)/10562/2024 WP(C)/5884/2024	JAGADISH CHINDA VS SPL. LAO, LIIP, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
204	D-WP(C)/5342/2024 WP(C)/5885/2024	UDIT BABU VS	SURJYA NARAYAN SAHU VS	// 0

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205	D-WP(C)/10342/2024 WP(C)/5886/2024	STATE OF ODISHA ANANTA CHARANA PADHY VS	SURYAKANTA DASMOHAPATRA VS	// // 0
206	D-WP(C)/7047/2024 WP(C)/5887/2024	STATE OF ODISHA BINA CHHURA VS	ARUN KUMAR MISHRA VS	// // 0
207	D-WP(C)/7782/2024 WP(C)/5888/2024	STATE OF ODISHA MIHIR KANTA NAYAK VS	PARAMANANDA JYOTISH VS	// // 0
208	D-WP(C)/10194/2024 WP(C)/5889/2024	STATE OF ODISHA ANANTA CHARANA PADHY VS	SURYAKANTA DASMOHAPATRA VS	// // 0
209	D-WP(C)/8987/2024 WP(C)/5890/2024	STATE OF ODISHA INAMUL ISLAM VS	BIDYADHAR PRADHAN VS	// // 0
210	D-WP(C)/7629/2024 WP(C)/5891/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	DILIP KUMAR SAHU VS	// // 0
211	D-WP(C)/7947/2024 WP(C)/5892/2024	STATE OF ODISHA DHOBA BADATYA VS	LAMBODAR ACHARI VS	// // 0
212	D-WP(C)/11063/2024 WP(C)/5893/2024	THE DIVISIONAL MANAGER, LIC OF INDIA, GANJAM SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCES DEVELOPMENT VS	HISWA BHAIRABI CHANTY VS	// // 0
213	D-WP(C)/10880/2024 WP(C)/5894/2024	STATE OF ODISHA PUTEN MAJHI VS	SALAUDDIN KHAN VS	// // 0
214	D-WP(C)/10100/2024 WP(C)/5895/2024	STATE OF ODISHA JAYASREE TRIPATHY VS	SURYAKANTA DASMOHAPATRA VS	// // 0
215	D-WP(C)/8717/2024 WP(C)/5896/2024	STATE OF ODISHA GOURI SHANKAR BEHERA VS SHAKTI SWARUPA SAHOO	PARTHA SARATHI NAYAK VS	// // 0 //

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216	D-WP(C)/10877/2024 WP(C)/5897/2024	M/S. CORONATION INFRASTRUCTURE PVT. LTD. JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	D-WP(C)/11002/2024 WP(C)/5898/2024	LAXMIPRIYA PRADHAN VS THE ELECTION OFFICER CUM B.D.O., BOUDH	PRASHANTA KUMAR NAYAK VS	// 0 //
218	D-WP(C)/8771/2024 WP(C)/5899/2024	M/S. LARSEN AND TOUBRO LTD., MUMBAI VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
219	D-WP(C)/10898/2024 WP(C)/5900/2024	ANIRUDHA BHATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
220	D-WP(C)/10878/2024 WP(C)/5901/2024	JANAK DEI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
221	D-WP(C)/11030/2024 WP(C)/5902/2024	PAYAL PRIYA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
222	D-WP(C)/10876/2024 WP(C)/5903/2024	SASANKA SEKHAR PANDA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
223	D-WP(C)/11094/2024 WP(C)/5904/2024	PUSPANJALI MEHER VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/5348/2024 WP(C)/5905/2024	NAYANI MOHAPATRA@ NAYANA BEWA VS PRESIDENT, BANKI CENTRAL COOPERATIVE BANK, CUTTACK	GOKHA BEHERA VS	// 0 //
225	D-WP(C)/10853/2024 WP(C)/5906/2024	KSHETRA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	D-WP(C)/10884/2024 WP(C)/5907/2024	DHANIRAM GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
227	D-WP(C)/10863/2024	SUCHIBANTA HARIJAN	MOHENDRA KUMAR MOHAPATRO	//

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	WP(C)/5908/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10900/2024 WP(C)/5909/2024	PANA MALI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
229	D-WP(C)/10859/2024 WP(C)/5910/2024	JAYANTA DOMB @ JAYANTA HARIJAN @ JAYANTA BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
230	D-WP(C)/9524/2024 WP(C)/5911/2024	SAMIR KUMAR MAITY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/10889/2024 WP(C)/5912/2024	SADAN MEHER VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
232	D-WP(C)/10897/2024 WP(C)/5913/2024	BIRSING MALI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
233	D-WP(C)/10890/2024 WP(C)/5914/2024	BIDYADHAR BAHUK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
234	D-WP(C)/10855/2024 WP(C)/5915/2024	DAMBARODHAR PARABHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
235	D-WP(C)/10896/2024 WP(C)/5916/2024	BAMDEB BHATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
236	D-WP(C)/10893/2024 WP(C)/5917/2024	GAJINDRA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
237	D-WP(C)/10887/2024 WP(C)/5918/2024	BAIKUNTHA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
238	D-WP(C)/10892/2024 WP(C)/5919/2024	HATIRAM NAYAK VS	SALAUDDIN KHAN VS	// 0

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239	D-WP(C)/10225/2024 WP(C)/5920/2024	STATE OF ODISHA KALINGA EYE HOSPITAL AND RESEARCH CENTRE VS BHABAGRAHI SAHU	MERUSAGAR SAMANTARAY VS	// // 0 //
240	D-WP(C)/7897/2024 WP(C)/5921/2024	JNANARANJAN KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
241	D-WP(C)/10772/2024 WP(C)/5922/2024	JAMUNA SETHI VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	// 0 //
242	D-WP(C)/10816/2024 WP(C)/5923/2024	BIKRAM SWAIN VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
243	D-WP(C)/10820/2024 WP(C)/5924/2024	B.SHANKAR RAO VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
244	D-WP(C)/7899/2024 WP(C)/5925/2024	NIRUPAMA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
245	D-WP(C)/10479/2024 WP(C)/5926/2024	RAJADHANI DAINIKA HAT BYABASAYEE SANGHA, BBSR VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
246	D-WP(C)/10822/2024 WP(C)/5927/2024	KALANDI MOHARANA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
247	D-WP(C)/8699/2024 WP(C)/5928/2024	PRASANNA KUMAR PATEL VS THE GOVT. OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
248	D-WP(C)/10914/2024 WP(C)/5929/2024	SHIBA BHATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
249	D-WP(C)/11273/2024 WP(C)/5930/2024	SUSANT KUMAR BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //

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250	D-WP(C)/10911/2024 WP(C)/5931/2024	LOCHAN HALBA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
251	D-WP(C)/10917/2024 WP(C)/5932/2024	JUDESTI HANSA @ GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
252	D-WP(C)/10903/2024 WP(C)/5933/2024	PABITRA BHATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
253	D-WP(C)/11035/2024 WP(C)/5934/2024	NIROD KUMAR BEHERA VS THE COMMISSIONER OF COMMERCIAL TAX AND GST	JAGAMOHAN PATTANAIAK VS	// 0 //
254	D-WP(C)/10920/2024 WP(C)/5935/2024	NARENDRA BHATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
255	D-WP(C)/10907/2024 WP(C)/5936/2024	PARMESWAR GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
256	D-WP(C)/10921/2024 WP(C)/5937/2024	PURUNDAR GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
257	D-WP(C)/9786/2024 WP(C)/5938/2024	STATE OF ODISHA VS SATICHIDANANDA JENA	SANGRAM KESARI JENA,A.G.A VS	// 0 //
258	D-WP(C)/11251/2024 WP(C)/5939/2024	M/S KANAK FOOD PRODUCTS, KHURDA VS REGIONAL HEAD, P.N.B.LTD. BBSR	RADHIKA HANS VS	// 0 //
259	D-WP(C)/10923/2024 WP(C)/5940/2024	NIRMALA BAHUK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
260	D-WP(C)/10885/2024 WP(C)/5941/2024	NILAMBAR PATEL VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
261	D-WP(C)/10882/2024	SURANJAN KUMAR SOMADAR	SITANSU MOHAN SINGH	//

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	WP(C)/5942/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10883/2024 WP(C)/5943/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
263	D-WP(C)/10891/2024 WP(C)/5944/2024	BANSINGH KALLAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
264	D-WP(C)/10879/2024 WP(C)/5945/2024	M/S. CORONATION INFRASTRUCTURE PVT. LTD. JAIPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
265	D-WP(C)/11186/2024 WP(C)/5946/2024	ANURAG BOUK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
266	D-WP(C)/9533/2024 WP(C)/5947/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
267	D-WP(C)/10881/2024 WP(C)/5948/2024	NATHA GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
268	D-WP(C)/9528/2024 WP(C)/5949/2024	GANESWAR ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
269	D-WP(C)/9531/2024 WP(C)/5950/2024	PRAFULL KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
270	D-WP(C)/10836/2024 WP(C)/5951/2024	KAILASH CHANDRA NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
271	D-WP(C)/11327/2024 WP(C)/5952/2024	JAY PRAKASH SHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
272	D-WP(C)/9529/2024 WP(C)/5953/2024	KASTI HARPAL VS	SHARMISTHA SAMAL VS	// 0

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273	D-WP(C)/11285/2024 WP(C)/5954/2024	STATE OF ODISHA KARUNAKAR MALLICK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
274	D-WP(C)/11324/2024 WP(C)/5955/2024	STATE OF ODISHA JAY PRAKASH SHARMA VS	SUKANTA KUMAR DALAI VS	// // 0
275	D-WP(C)/5261/2024 WP(C)/5956/2024	STATE OF ODISHA GANESH CHAND VS	ANJAN KUMAR BISWAL VS	// // 0
276	D-WP(C)/10839/2024 WP(C)/5957/2024	PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR STATE BANK OF INDIA, BBSR VS	P. V. BALAKRISHNA VS	// // 0
277	D-WP(C)/10377/2024 WP(C)/5958/2024	THE CONTROLLING AUTHORITY, BBSR UMA SAHU VS	SURYAKANTA DASMOHAPATRA VS	// // 0
278	D-WP(C)/10989/2024 WP(C)/5959/2024	STATE OF ODISHA LIPIKA MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
279	D-WP(C)/10097/2024 WP(C)/5960/2024	STATE OF ODISHA SUBASH CHANDRA SAHU VS	CHITTARANJAN PATTNAIK VS	// // 0
280	D-WP(C)/9613/2024 WP(C)/5961/2024	STATE OF ODISHA YAGNYASENI SUNDARAY VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0
281	D-WP(C)/10359/2024 WP(C)/5962/2024	THE S.D.O.(ELECTRICAL) NO-III-CUM-ASSESSING OFFICER, TPCODL, PURI RAJEEV TRIPATHY VS	SURYAKANTA DASMOHAPATRA VS	// // 0
282	D-WP(C)/7024/2024 WP(C)/5963/2024	STATE OF ODISHA BABULI KUMAR MISHRA @ NAYAK VS	DOLAGOBINDA MOHAPATRA VS	// // 0
283	D-WP(C)/9445/2024 WP(C)/5964/2024	STATE OF ODISHA MAHESWAR DHAL VS	LAXMI PRASAD DWIVEDY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/10762/2024 WP(C)/5965/2024	ABANI RANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/11177/2024 WP(C)/5966/2024	BAISHNAB CHARAN PATRA VS THE PRINCIPAL SECY. TO THE GOVT., REVENUE AND DM DEPT., BBSR	SURYAKANTA JENA VS	// 0 //
286	D-WP(C)/9408/2024 WP(C)/5967/2024	MANASH KUMAR JOSHI VS UNION OF INDIA	SHARMISTHA SAMAL VS	// 0 //
287	D-WP(C)/9527/2024 WP(C)/5968/2024	CHOUDHURI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	D-WP(C)/9525/2024 WP(C)/5969/2024	PRATIMA KUMARI MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	D-WP(C)/11091/2024 WP(C)/5970/2024	LAXMIPRIYA SWAIN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
290	D-WP(C)/10760/2024 WP(C)/5971/2024	BIBEKANANDA GIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
291	D-WP(C)/11081/2024 WP(C)/5972/2024	HIMANSU MOHAN MOHANTY VS STATE OF ODISHA	RAMAKANTA NAYAK VS	// 0 //
292	D-WP(C)/9203/2024 WP(C)/5973/2024	RAGHUNATH SAMAL @ SAMANTARAY VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
293	D-WP(C)/8573/2024 WP(C)/5974/2024	GANESH PRASAD BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
294	D-WP(C)/9734/2024 WP(C)/5975/2024	M/S. SAMPURNA ENTERTAINERS, BBSR VS ADDL. CHIEF SECRETARY, H AND UD DEPT., BSR	BHASKAR CHANDRA PANDA VS	// 0 //
295	D-WP(C)/7926/2024	PABANA PATRA	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/5976/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/10143/2024 WP(C)/5977/2024	DAITARI SENAPATI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
297	D-WP(C)/10405/2024 WP(C)/5978/2024	LAXMIDHAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
298	D-WP(C)/10781/2024 WP(C)/5979/2024	LENIN MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
299	D-WP(C)/9875/2024 WP(C)/5980/2024	RAMA PANI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
300	D-WP(C)/9113/2024 WP(C)/5981/2024	SABITA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
301	D-WP(C)/1256/2024 WP(C)/5982/2024	AJIT KUMAR PATTNAIK VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //
302	D-WP(C)/11011/2024 WP(C)/5983/2024	DR.JYOTI PRAKASH DHAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
303	D-WP(C)/9872/2024 WP(C)/5984/2024	KALANDI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
304	D-WP(C)/9629/2024 WP(C)/5985/2024	SNEHALATA RATH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/7852/2024 WP(C)/5986/2024	STHITIPRANGYA SATPATHY VS BASUDEV MOHAPATRA	KISHORE KUMAR MISHRA VS	// 0 //
306	D-WP(C)/9573/2024 WP(C)/5987/2024	MADHUSMITA MOHAPATRA VS	RAJIV KUMAR MAHANTA VS	// 0

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307	D-WP(C)/9475/2024 WP(C)/5988/2024	STATE OF ODISHA SANDHYARANI ROUT VS	SANJIB KUMAR BHANJADEO VS	// // ()
308	D-WP(C)/11386/2024 WP(C)/5989/2024	STATE OF ODISHA NARAYANI SHG, CUTTACK VS	ALOK KUMAR PANDA VS	// // ()
309	D-ABLAPL/5982/2024 ABLAPL/2663/2024	STATE OF ODISHA MADAN MOHAN ROUTRAY @ BAPI VS	SATRUGHNA DASH (A) VS	// BHAWANIPATNA SADAR /69 /2016 ()
310	D-ABLAPL/7113/2024 ABLAPL/2664/2024	STATE OF ODISHA MANI MOHANTA VS	SURYAKANTA DWIBEDI VS	// // /0 J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/000058/2024
311	D-ABLAPL/7248/2024 ABLAPL/2665/2024	STATE OF ODISHA HAREKRUSHNA BEHERA VS	BISWARANJAN DALAI VS	// // KENDRAPARA /261 /2008 ()
312	D-ABLAPL/7252/2024 ABLAPL/2666/2024	STATE OF ODISHA SUBASISH DAS VS	BICHITRA NARAYANA SATAPATHY VS	// // KIJANGA /51 /2024 ()
313	D-ABLAPL/7253/2024 ABLAPL/2667/2024	STATE OF ODISHA AKSHYA DAS VS	BICHITRA NARAYANA SATAPATHY VS	// // KIJANGA /457 /2023 ()
314	D-ABLAPL/7255/2024 ABLAPL/2668/2024	STATE OF ODISHA AMIT KUMAR OJHA VS	BICHITRA NARAYANA SATAPATHY VS	// // KIJANGA /457 /2023 ()
315	D-ABLAPL/7262/2024 ABLAPL/2669/2024	STATE OF ODISHA PRATIVA ROUT VS	BIBHUTI BHUSAN SWAIN VS	// // CHANDAKA P.S. /72 /2024 ()
316	D-ABLAPL/7265/2024 ABLAPL/2670/2024	STATE OF ODISHA SHASANKA SEKHAR MOHAPATRA VS	KASHINATH PATTANAIK VS	// // GOP /72 /2024 ()
317	D-ABLAPL/6813/2024 ABLAPL/2671/2024	STATE OF ODISHA GNANA RANJAN JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // BETNOTI /57 /2024 () //

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318	D-ABLAPL/7181/2024 ABLAPL/2672/2024	BANKA@BANKANIDHI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /35 /2024 () //
319	D-ABLAPL/7186/2024 ABLAPL/2673/2024	SK.AYUB VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /448 /2023 () //
320	D-ABLAPL/7201/2024 ABLAPL/2674/2024	KAILASH BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 () //
321	D-ABLAPL/5326/2024 ABLAPL/2675/2024	PRIYADARSHI RAJ VS STATE OF ODISHA	BISWARANJAN DALAI VS	ROURKELA CYBER P.S. /22 /2023 () //
322	D-ABLAPL/6372/2024 ABLAPL/2676/2024	NIRMAL KUMAR NAYAK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /100 /2024 () //
323	D-ABLAPL/6374/2024 ABLAPL/2677/2024	SANJAYA KUMAR GIRI VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /104 /2024 () //
324	D-ABLAPL/7323/2024 ABLAPL/2678/2024	BIJAY KUMAR DEHURY VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	INDUASTRIAL,NISA /57 /2024 () //
325	D-ABLAPL/6462/2024 ABLAPL/2679/2024	SUDHIR KUMAR @ BUDHA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LINGARAJ P.S. /359 /1991 () //
326	D-ABLAPL/4502/2024 ABLAPL/2680/2024	RUDRANI PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SAMBALPUR TOWN /117 /2023 () //
327	D-ABLAPL/6845/2024 ABLAPL/2681/2024	KULAMANI MOHANTY VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /24 /2024 () //
328	D-ABLAPL/5413/2024 ABLAPL/2682/2024	SATYABANA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	K.NUAGAON /1 /2024 () //
329	D-ABLAPL/5906/2024	SK. FIRDOS	BHARAT JALLI	KANJIPANI /53 /2023

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	ABLAPL/2683/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/6581/2024 ABLAPL/2684/2024	BIVASH CHANDRA PARIDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /72 /2024 () //
331	D-ABLAPL/6778/2024 ABLAPL/2685/2024	PRATAP KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 J.M.F.C.,DHAMNAGAR(Bhadrak) 2(A)CC/000020/2024
332	D-ABLAPL/6786/2024 ABLAPL/2686/2024	AZAD QUARESI VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /35 /2024 () //
333	D-ABLAPL/7327/2024 ABLAPL/2687/2024	SUDHAKAR SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /52 /2024 () //
334	D-ABLAPL/7207/2024 ABLAPL/2688/2024	KAMALAKANTA SIAL@KATHIA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000130/2024
335	D-ABLAPL/7332/2024 ABLAPL/2689/2024	PABITRA KUMAR SAHOO @ PABITRA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /6 /2024 () //
336	D-ABLAPL/7272/2024 ABLAPL/2690/2024	PRAHALLAD BISWAL @ GANDUA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /17 /2024 () //
337	D-ABLAPL/7301/2024 ABLAPL/2691/2024	SANTOSH GUPTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /36 /2024 () //
338	D-ABLAPL/4790/2024 ABLAPL/2692/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /79 /2023 () //
339	D-ABLAPL/7405/2024 ABLAPL/2693/2024	GITA MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
340	D-ABLAPL/6960/2024 ABLAPL/2694/2024	SANTOSH KUMAR NAIK VS	BHABANI SANKAR DAS VS	PALLAHARA /52 /2024 ()

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341	D-ABLAPL/7406/2024 ABLAPL/2695/2024	STATE OF ODISHA SAI SARTHAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// / /0 ()
342	D-ABLAPL/7196/2024 ABLAPL/2696/2024	GULU @ DAITARI SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// CHOUDWAR /116 /2024 ()
343	D-ABLAPL/7408/2024 ABLAPL/2697/2024	POONAM AGRAWAL @ AGRAWALLA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// NAKTIDEUL /52 /2023 ()
344	D-ABLAPL/7311/2024 ABLAPL/2698/2024	KANDHA @ ARJUNA BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	// TANGI (KHURDA) /93 /2024 ()
345	D-ABLAPL/6022/2024 ABLAPL/2699/2024	NIHAR CHAKRA @ NIHAR RANJAN CHAKRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// / /0 ()
346	D-ABLAPL/6078/2024 ABLAPL/2700/2024	JAPANI BHOI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// BADAGODA P.S. /63 /2024 ()
347	D-ABLAPL/7121/2024 ABLAPL/2701/2024	MUTURA @ BIREN JENA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// AUL /977 /2023 ()
348	D-ABLAPL/7057/2024 ABLAPL/2702/2024	ASWINI PATEL VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// KAMAKHYANAGAR /511 /2023 ()
349	D-ABLAPL/7170/2024 ABLAPL/2703/2024	ENASH DIGAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	// DARINGBADI /33 /2024 ()
350	D-ABLAPL/7333/2024 ABLAPL/2704/2024	KESHABA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	// THAKURGARH /292 /2023 ()
351	D-ABLAPL/7230/2024 ABLAPL/2705/2024	KARUNASINDHU PATASANI @ CHANDAN PATTASANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// BEGUNIA P.S. /12 /2024 ()

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352	D-ABLAPL/7378/2024 ABLAPL/2706/2024	KEDAR @ ALOK KUMAR PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	ITAMATI /135 /2023 () //
353	D-ABLAPL/7376/2024 ABLAPL/2707/2024	PREETAM KUMAR MOHANTY @ PRITAM MOHANTY VS STATE OF ODISHA	SAMBHRAM DAS VS	BALANGA /258 /2023 () //
354	D-ABLAPL/7426/2024 ABLAPL/2708/2024	BANKA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /43 /2024 () //
355	D-ABLAPL/7375/2024 ABLAPL/2709/2024	PRASANTA SWAIN @ PRASANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /54 /2024 () //
356	D-ABLAPL/4649/2024 ABLAPL/2710/2024	SUDAM MISHRA VS STATE OF ODISHA	PREETAM MISHRA VS	GHANTAPADA /122 /2023 () //
357	D-ABLAPL/5665/2024 ABLAPL/2711/2024	KANHA NAYAK @ NAHAK VS STATE OF ODISHA	BHARAT JALLI VS	KHALLIKOTE /79 /2024 () //
358	D-ABLAPL/7281/2024 ABLAPL/2712/2024	TUNA PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /128 /2024 () //
359	D-ABLAPL/7345/2024 ABLAPL/2713/2024	SK. GIYASUDDIN @ RIHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /334 /2023 () //
360	D-ABLAPL/7347/2024 ABLAPL/2714/2024	AKASH MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI SADAR /158 /2022 () //
361	D-ABLAPL/7356/2024 ABLAPL/2715/2024	M. SUNIL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /957 /2023 () //
362	D-ABLAPL/7357/2024 ABLAPL/2716/2024	RAMESH HIAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /69 /2024 () //
363	D-ABLAPL/7364/2024	KAILASH CHANDRA PATRA	SAROJ KUMAR PADHI	PIPLI /116 /2024

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	ABLAPL/2717/2024	VS STATE OF ODISHA	VS	() //